

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) and (b). The Managing Director of the Mining and Allied Machinery Corporation had a general discussion with newspaper reporters regarding the working of this plant, together with its future possibilities, in the course of which, he explained that the present orders on the plant would be executed by the end of 1971. Various steps are being taken by the Corporation to secure further orders for mining machinery and other engineering equipment as well as to diversify production into new lines. Among the various proposals for diversification are the development of manufacturing capacity for coal washery equipment, ore and coal handling equipment in ports, hydraulic pitprops and components for various types of earth-moving equipment, besides other items. The Corporation will also join as a member of a consortium for power projects so as to secure orders for miscellaneous items of equipment. The order position of this plant in the period after 1971 will depend on a number of factors including the extent of investment in various sectors in the Fourth Plan and the extent of diversification that can be effected in the plant.

(c) The matter is under examination.

Cost Estimates of Steel Plants

1746. SHRI SHASHI BHUSHAN : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that in the case of three steel plants in the public sector, the revised cost turned out to be nearly double the original cost estimates; and

(b) if so, the reasons for disparities between original and revised estimates of the steel plants observed during the three plan periods ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K.C. PANT) : (a) No, Sir. However, there

have been considerable increases in the revised estimates.

(b) The increases have taken place on account of several reasons e.g., inclusion of new items not originally covered, contract variations, increases in customs duty rates, increases in supervision, administration and engineering charges, devaluation etc.

बिना टिकट यात्रा

1747. श्री हुकम चन्द कछवाय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि पूर्व रेलवे पर 1 अप्रैल, 1968 से अब तक बिना टिकट यात्रा करने वालों से कितनी राशि इकट्ठी की गई ?

रेलवे मंत्री (डा० राम सुभग सिंह) : 45, 31, 128 रुपये (1-4-1968 से 31-1-1969 तक)

Code of Conduct for Protection of Railway Property

**1748. SHRI BAL RAJ MADHOK ;
SHRI RANJIT SINGH ;
SHRI D.C. SHARMA ;
SHRI BENI SHANKER
SHARMA ;
SHRI HARDAYAL DEVGUN :**

Will the Minister of RAILWAYS be pleased to state :

(a) whether any Code of Conduct has been evolved to protect Railway property ;

(b) if so, the details thereof ; and

(c) the results achieved so far ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) There is no code of conduct as such, evolved for the protection of railway property but the Railway Protection Force Act, 1957 and Rules and Regulations made thereunder as also the Railway Services (Conduct) Rules contain certain provisions which are in the nature of a code of conduct.

(b) Brief details are as follows :-